COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 78 OF 2016

Dated: 13th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s R. M. Mittal Steel Pvt. Ltd. Appellant(s)

Versus

The Managing Director, Jaipur Vidyut Vitran Nigam Ltd. Respondent(s) & Ors.

ORDER

Due to administrative reasons, the matter could not be taken up. List the matter on <u>01.11.2018</u>.

COURT MASTER